

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
ANUPRIYA MANAGEMENT PRIVATE LIMITED OPERATING IN  
[REAL ESTATE] AT  
KOLKATA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Anupriya Management Private Limited <b>PAN: AACCA5814B</b> <b>CIN: U51109WB1995PTC072184</b>
2.	Address of the registered office	Registered office at Avani Heights, 59A, Chowringhee Road, Kolkata – 700020
3.	URL of website	<a href="http://anupriyamanagement.co.in/">http://anupriyamanagement.co.in/</a>
4.	Details of place where majority of fixed assets are located	All piece and parcels of Land around 448 cottahs( More or less) bearing L.R dag Nos 607,610,611,604,648,647,651,652,623,658,649,521,606, 644,659,655,645,631,639,638,625,656,627,640,619,620,626, 636,637,633,669,670,671,635,624,622,643,650,652,653,654, 641,646,642,657,605 and 612 appertaining to Khatian No. 5578 in Mouza Nibra, J.L No. 51, P.S Domjur, District Howrah under Salap Gram Panchayat-II, West Bengal.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	None
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="http://anupriyamanagement.co.in/">http://anupriyamanagement.co.in/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="http://anupriyamanagement.co.in/">http://anupriyamanagement.co.in/</a>
10	Last date for receipt of expression of interest	Friday, 15 <sup>th</sup> March, 2024
11	Date of issue of provisional list of prospective resolution applicants	Friday ,22 <sup>nd</sup> March, 2024
12	Last date for submission of objections to provisional list	Wednesday,27 <sup>th</sup> March ,2024



13	Date of issue of final list of prospective resolution applicants	Wednesday, 3 <sup>rd</sup> April, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 6 <sup>th</sup> April, 2024
15	Last date for submission of resolution plans	Tuesday, 7 <sup>th</sup> May, 2024
16	Process email id to submit Expression of Interest	<a href="mailto:anupriya.cirp@gmail.com">anupriya.cirp@gmail.com</a>

**Note:** The Corporate Debtor( Land owner Company) Vide Joint Venture Cum Financing Agreement dated 16<sup>th</sup> March ,2007, further amended on 10<sup>th</sup> July,2012 and 18<sup>th</sup> March, 2013, have entered into agreement with Avani Projects & Infrastructure Limited( Developer Company) , for construction of 17blocks, G+4 and G+5 Storied Residential Buildings on land mentioned in Serial No 4 in the above table. The name of the Project is Avani Aspire However, the construction was stopped midway and the project is lying in incomplete stage. At present there exists incomplete superstructure of 5 Blocks approx., more or less. The Building plan was sanctioned by Howrah Zilla Parishad, bearing Memo No 688/EP dated 21.06.2013, which was valid upto 10<sup>th</sup> March, 2018.



Yogesh Gupta

IBBI/IPA-001/IP-P00349/2017-18/10650

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For Anupriya Management Private Limited

Date: 26/02/2024

Place: Kolkata